

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4704/2024

RAJENDRA PRASAD MISHRA & ORS.

Appellant(s)

VERSUS

BRIJENDRA . & ORS.

Respondent(s)

IA No. 3/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES

Date : 13-08-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. R. Nedumaran, Sr. Adv. (not present)
Ms. Megha Gaur, Adv.
Mr. Parmanand Gaur, AOR

For Respondent(s) Mr. Pawanshree Agrawal, AOR
Mr. Himanshu Mehra, AOR
Mr. Jinendra Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the respondent seeking adjournment on the ground of personal difficulty, list the matter after two weeks.

It is make clear that no more indulgence shall be granted at the instance of the respondents.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR